

(a) whether it is a fact that in the eastern region, Orissa alone has the highest potential for hydel power;

(b) if so, the number of hydel projects taken up in Orissa in the Sixth Plan so far;

(c) whether Lower Chipilina Hydel Project which is part of Hirakud Stage-III in Orissa is expected to be taken up during the Seventh Plan with full Central Funds; and

(d) if so, the steps taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir, Orissa has the highest potential.

(b) Details of the hydroelectric projects under construction in Orissa are given in the Statement enclosed.

(c) and (d) The Project Report on Hirakud Stage-III (5×50 MW) envisaging construction of a barrage across the river Mahanadi downstream of Chipilina Power House received in the Central Electricity Authority in May 1984 is under examination in Central Electricity Authority/Central Water Commission. The Project would be considered for clearance after its techno-economic feasibility is established. The question of Central funding in this regard could be considered after the feasibility of the scheme is established and the State Government agree to the Central formula for the sharing of benefits and power from the Central Sector hydroelectric projects.

Statement

S. No.	Project	Installed Capacity (MW)
1.	Rengali	2×50
2.	Upper Kolab	2×60
3.	Hirakud (7th Unit)	1×37.5
4.	Upper Indravati	4×150
5.	Pötteru (recently sanctioned)	4×1.5

Cost Audit of Consumer Oriented Companies

3893. SHRI SATISH AGARWAL :

SHRI R. P. SARANGI : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 217 on 24 July, 1984 and state the names of companies in each of 29 industries appended to the reply under reference which have been subjected to cost audit till date indicating the year of audit in each case and companies/years where audit reports have not been received so far ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL) : The data is not available in a compiled form nor it is require under law, to be maintained in such compiled form. The efforts involved in compiling this information would not be commensurate with the benefits sought to be derived. There are as many as over one thousand companies belonging to the first 28 industries, referred to in the Statement attached to Part (d) of the reply to Question No. 217, most of which have been subjected to Cost Audit some time or other (The companies belonging to the last mentioned Industry, viz. 'Steel Tubes & Pipes' have not been subjected to cost audit so far, as the Cost Accounting Record Rules in respect of this Industry have been recently notified) However, if the Hon'ble Member desires to have such information in respect of any specific company, the same can be furnished.

Production and Export of Industrial Alcohol

3894. SHRI NAVIN RAVANI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the quantity of industrial alcohol exported during the years 1981-82, 1982-83 and 1983-84, the amount earned and the names of the countries to whom exported; and

(b) the steps being taken to increase the production of alcohol to meet the indigenous demand as well as to increase the export ?